

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TP (HC)/194,195 & 196 /CAA/2017
NAME OF THE TRANSFEROR. : GEOGIT FINANCIAL MANAGEMENT SRV PVT
NAME OF THE TRANSFEROR : GEOGIT FINANCIAL DISTRIBUTION SRV PVT
NAME OF THE TRANSFERRE : GEOGIT INVESTMENT SERVICES LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

FOR THE TRANSFERORS
& THE TRANSFEREE


ADV SHERY SAMUEL DOMMEN


ADV SUKUMAR-N. DOMMEN

ORDER

Counsel for the applicant present. Notice to the Official Liquidator, Kerala, has been sent by the Registry for their appearance and for making submissions today. No representation. This Bench feels it proper to send a fresh notice to the Official Liquidator, Kerala. The Registry is directed to send a fresh notice to the Official Liquidator, Kerala. At the same time, the counsel for the applicant is also directed to send another notice for appearance and for making submissions on the next date of hearing for passing appropriate orders and file an affidavit in proof of delivery. Put up on 19.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc